

SECTION-XV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 1/2015
(Application for Impleadment)
IN
CIVIL APPEAL (C) NO. 540 OF 2009

GIRRAJ PRASAD AND ORS.

...APPELLANTS

VERSUS

STATE OF RAJASTHAN AND ORS.

...RESPONDENTS

OFFICE REPORT

It is submitted that Mr. Avadh Bihari Kaushik, Advocate has on 29.07.2015 filed an Application for Impleadment to implead the party as respondent alongwith Annexures A-1 to A-3 which is registered as I.A. No. 1/2015. (Copy of the same has been placed with Appeal paper books).

Service is complete in Civil Appeal.

The application in the appeal above-mentioned is listed before the Hon'ble Judge-in-Chambers with this Office Report.

Dated this the 15th day of September, 2015.

ASSISTANT REGISTRAR

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